

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.06.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1140/2024, IA (IBC)/1141/2024, IA (IBC)/1138/2024, IA (IBC)/1139/2024 in Company Petition IB/4/2022
NAME OF THE COMPANY	Bharat Waterfront Pvt Ltd
NAME OF THE PETITIONER(S)	IL& FS Financial Services Ltd
NAME OF THE RESPONDENT(S)	Bharat Waterfront Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/1139/2024**

**Present:** Ld. Counsel Mr. Varun Ambati for the Applicant.

Ld. Counsel for the Applicant is directed to file separate application for condonation of delay specifying reasons in each application for the condonation being sought. Accordingly, this application is disposed of.

**IA (IBC)/1140/2024, IA (IBC)/1141/2024, IA (IBC)/1138/2024**

**Present:** Ld. Counsel Mr. Varun Ambati for the Applicant.

**Matter is adjourned to 20.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**